

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018

(In respect of the State of Arunachal Pradesh)

IN THE MATTER OF:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES.

**AFFIDAVIT CUM SECOND SIX MONTHLY PROGRESS REPORT ON
BEHALF OF THE STATE OF ARUNACHAL PRADESH.**

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**Advocate for the
State of Arunachal Pradesh:**

Anil Shrivastav

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I, Dharmendra S/o Late Shri Roop Kishor, Aged about 57 years, Chief Secretary, Government of Arunachal Pradesh do hereby solemnly affirm and state as under:

1. That, I am the Chief Secretary, Government of Arunachal Pradesh and I am conversant with the facts and circumstances of the instant case in my official capacity. Hence, I am competent to swear this Affidavit cum Six Monthly Progress Report.

2. That, I have read the contents and I submit that the facts stated in this Affidavit cum Six Monthly Progress Report are true to the best of my knowledge and are derived from the office records made available by the concerned Departments. It is also submitted that the information on compliance of the Solid Waste Management Rules, 2016 are as provided by the Arunachal Pradesh State Pollution Control Board. I believe them to be true. No part of the same is false and nothing material has been concealed therefrom.

3. That, this Second Six Monthly Progress Report is being filed in pursuant to the order dated 24.11.2022 passed by this Hon'ble Tribunal directing the Chief Secretary of the Government of Arunachal Pradesh to file a six-monthly progress report with verifiable progress on the directions


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contained in Para 27 to 57 of the order dated 24.11.2022. The First Six Monthly Progress Report in compliance of the said order was submitted before this Hon'ble Tribunal on 5th June, 2023.

4. It is submitted that further in compliance of the above directions, the Second Six-Monthly Progress Report on behalf of the State of Arunachal Pradesh is as under;

Para 27: *Correctness of above data.....STPs at Pasighat, Naharlagun and Itanagar at cost of more than Rs. 10 crore per MLD which is too towards higher side having regard to NMCG assessment of such cost being Rs. 2 crore per MLD (excluding cost of conveyance system).....can be reduced if decentralized or traditional systems are installed.*

Compliance to Para no. 27

i. The status of solid and liquid waste generation with regard to 27 notified Census Towns in Arunachal Pradesh have been monitored on a monthly basis by the Arunachal Pradesh State Pollution Control Board, Naharlagun. The status of generation of solid and liquid waste in the census towns of the State is given below (based on the data for October, 2023).

[TPD - Tonnes per Day; MLD - Million Litres per Day]

Category of waste	Data for 27 Census Towns as per the First Six Monthly Progress Report submitted on 5th June, 2023	Data for 27 Census Towns as on 31st October, 2023
Solid Waste	215.21 TPD	223.45 TPD
Liquid Waste	47.17 MLD	48.42 MLD

Source: Urban Development and Housing Department, Government of Arunachal Pradesh, November, 2023.


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Para 28: *Having regard to the unsatisfactory state of affairs..... need for total change at policy and execution level after study of success stories.....*

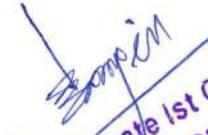
It is necessary to ensure that wet solid waste is kept separate from dry waste at all levels, collection, transportation or handling.....Similarly, the sewage after necessary treatment can be utilized for agriculture or other non-potable purposes. The decentralized technology or traditional technologies may also be explored.

Compliance to Para no. 28

i. In order to ensure separation of wet solid waste and dry waste at all levels, a notification for segregation of waste at source was issued by the State Government of Arunachal Pradesh vide. No. DTP/MUN-88/2018-19 dated 29th March, 2019 and No DTP/MUN-85/2018-19/ (Pt) dated 5th April, 2019. The monitoring of the implementation of the notification is carried out by the Urban Development Department and the Urban Local Bodies. The copies of the orders are placed at **Annexure - I & II.**

ii. In the review meeting held on 7th October, 2023, the Departments of Urban Development and the Directorate of Urban Local Bodies have been directed to deploy dedicated vehicles/schedules for collection of segregated waste. Besides, a one day training programme on *Best practices on solid waste management* was jointly organized by the Central Pollution Control Board, the Arunachal Pradesh State Pollution Control Board and the Urban Development Department, Government of Arunachal Pradesh on 28.07.2023 at the DK Convention Centre, Itanagar to improve the data collection, reporting and analytical capabilities of the field officers of the Urban Development Department and Directorate of Urban Local Bodies.

iii. As regards the adoption and scaling up of traditional technologies, a one day training programme on *Promotion of Low Cost Technologies - Bio Composting* was jointly organized by the Urban Development Department and the G.B. Pant National Institute of


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Himalayan Environment (NIHE), Itanagar on 25th September, 2023 at the DK Convention Centre, Itanagar, which was attended by the District level officers of the Urban Development Department, Government of Arunachal Pradesh, the Itanagar Municipal Corporation and the Pasighat Municipal Council.

iv. The Urban Development Department and the Directorate of Urban Local Bodies have been instructed to set up vermicomposting units in educational institutions to promote use of vermicompost at local level in the campus gardens / school gardens as well as to impart environmental conservation education on nature-based solutions to waste management.

v. In addition, the Urban Development Department (UDD) has been directed to identify innovative practices involving all stakeholders in all model towns and other towns for reduction of gap in waste processing through a time-bound action plan. A copy of the report submitted by the Urban Development Department is enclosed at **Annexure - III**.

vi. As regards the setting up of a dedicated cell in the office of the Chief Secretary, it is to submit that an Environment Monitoring Cell (EMC) has already been constituted in the Office of the Chief Secretary, Government of Arunachal Pradesh for dealing with the subject of solid and liquid Waste Management. A copy of the notification of the Environment Monitoring Cell is enclosed at **Annexure - IV**. The Environment Monitoring Cell (EMC) has been holding regular meetings to review the progress of implementation of the directions of the Hon'ble Tribunal. The meetings of the EMC under the Chairpersonship of the Chief Secretary, Government of Arunachal Pradesh were held on 19th May, 2023, 2nd August, 2023 and 22nd November, 2023 since the submission of the previous Six Monthly Progress Report. A copy of the latest Minutes of Meetings is enclosed at **Annexure - V**.


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vii. The State Cabinet has approved the notification of three Bye-laws related to waste management in the State namely: (1) Arunachal Pradesh Solid Waste (Management & Handling) Bye-law 2023, (2) Arunachal Pradesh Plastic Waste Management Bye-law 2023; and (3) Arunachal Pradesh Construction and Demolition Waste Management Bye-law 2023. These policy interventions are targeted to improve waste management scenario in the State on scientific lines.

viii. The current status of solid waste management in the notified census towns of the State is as below;

Sl. No.	Parameter	Status as per the previous Six Monthly Progress Report (SMPR).	Status as on 31st October, 2023.
1.	Percentage of collection of Solid waste.	85.64%	94.49 %
2.	Percentage of Solid Waste processed.	18.28%	20.33 %

Source: Arunachal Pradesh State Pollution Control Board, Naharlagun, Itanagar, November, 2023.

ix. In order to separately handle dry wastes for further recycling and re-usage, 17 Material Recovery Facilities (MRFs) have been identified in different census towns of the State. These MRFs are at various stages of construction /establishment. It is also submitted that the action plan prepared by the Urban Development Department to close the gap in Solid Waste Management is under implementation. The said action plan was submitted before the Hon'ble Tribunal in the First Six Monthly Progress Report. The current status of setting up of MRFs in the State (as of October, 2023) is given below;


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[TPD - Tonnes per Day]

Status of MRFs	Towns/Capacity	Remarks
Functional MRFs.	Namsai (5 TPD). Ziro (5 TPD). Basar (2 TPD).	<p>These Material Recovery Facilities (MRFs) are manually operated.</p> <p>In order to achieve optimum capacity performance, the Urban Development Department has been directed to revise the Detailed Project Reports (DPRs) of the Material Recovery Facility (MRF) projects.</p> <p>Besides the Department has been directed to outsource the functioning of the MRFs to professional agencies for efficient running of MRFs.</p>
MRFs with construction of main civil infrastructure works completed.	Seppa (5 TPD). Tezu (5 TPD). Longding (2 TPD). Daporijo (5 TPD). Pangin (2 TPD).	<p>The DPRs of the MRF projects are being revised to achieve optimum performance.</p> <p>Besides the Urban Development Department has been directed to outsource the functioning of the MRFs to professional</p>


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		agencies for efficient running of MRFs.
MRFs at different stages of completion of main civil infrastructure.	Hawai (2 TPD). Aalo (5 TPD). Koloriang (2 TPD). Khonsa (5 MT).	Targeted to be completed by 30 th December, 2023. The DPRs of the MRF projects are being revised to achieve optimum performance.
MRFs nearing completion of main civil infrastructure.	Anini (2 TPD).	Targeted to be completed by March, 2024.
MRFs approved.	Bomdila (5 MT). Miao (5 MT). Deomali (2 MT). Sagalee (2 MT).	Tender under process for awarding the work.

Source: Urban Development Department, Government of Arunachal Pradesh Itanagar, November, 2023.

Para 29: *Apart from collection, segregation and scientifically handling of waste as per SWM Rules 2016 is required. bridging the gap in management of MSW, segregation of the solid waste at source..... adequate composting /vermicomposting/bio-methanation centres need to be set up and upgraded.....establishing de-centralized and centralized waste processing facilities.....identified empaneled service providers and such details may be posted on State's/Centre's GeM portal.....Composting and bio-methanation has to be undertaken considering the climatic conditions.*

Compliance

[Signature]
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i. As regards the collection, segregation and scientific management of solid waste as per the Solid Waste Management Rules, 2016 is concerned, the status in respect of the notified census towns in the State, (as of October, 2023) is given below;

[TPD - Tonnes per Day]

Sl. No	Name of Town	Quantity of MSW generated (TPD)	Quantity of MSW collected & transported (TPD)	Quantity of MSW segregated at source (TPD)	Quantity of MSW processed (TPD)
1.	Tawang	9	9	9	1.08
2.	Bomdila	7	7	0	2
3.	Dirang	3	3	0.13	0.13
4.	Seppa	7.23	7	0	0
5 & 6	Itanagar, Naharlagun	92	92	0	18
7.	Sagalee	0.99	0.66	0	0.05
8.	Daporijo	8	7	1	1
9.	Aalo	8.5	8.5	2.8	1
10.	Basar	5	5	4	1


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11.	Boleng	2	2	2	0
12.	Pasighat	17	13	12	12
13.	Yingkiong	4.1	3.4	3.4	0.8
14.	Changlang	6.2	3.2	0	0
15.	Jairampur	4.2	4.2	0	0
16.	Miao	3	2	0.1	0
17.	Deomali	2.5	2.5	0	0
18.	Khonsa	5	5	2	0
19.	Longding	3.33	2.5	2.5	0.5
20.	Ziro	10	9	6.5	6.3
21.	Koloriang	4	3.9	3.9	0
22.	Anini	1.13	1.13	0	0
23.	Roing	4.48	4.48	0.48	1
24.	Tezu	5	5	0	0.074


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25.	Namsai	7.69	7.69	1.5	0.5
26.	Hawai	3.1	3	0	0
27.	Rupa	0	0	0	0
	Total	223.45	211.16	51.31	45.43

Source: Arunachal Pradesh State Pollution Control Board, Naharlagun, Itanagar, November, 2023.

ii. Regarding use of wet biodegradable organic waste as animal feed for piggeries etc., it is to submit that vegetables and food wastes are segregated and collected at vegetable markets, hotels etc., in the towns. The material so collected is used as livestock feed. The quantities of such collection of vegetable/food waste for piggery/animal husbandry in the areas of Itanagar Municipal Corporation/Pasighat Municipal Council and in other towns are given below:

Sl. No.	Town	Quantity
1.	Itanagar	3750 kg per day (Approx.).
2.	Pasighat	720 kg per day (Approx.).
3.	Aalo	330 kg per day (Approx.).
4.	Namsai	157.5 kg per day (Approx.).
5.	Khonsa	1400 kg per day (Approx.).
6.	Roing	340 kg per day (Approx.).
7.	Seppa	250 kg per day (Approx.).
8.	Yingkiong	191 kg per day (Approx.).
9.	Longding	94 kg per day (Approx.).

Source: Itanagar Municipal Corporation, Pasighat Municipal Council and Urban Development Department, November, 2023.


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The copies of the reports in this regard received from the Itanagar Municipal Corporation, the Pasighat Municipal Council and the Urban Development Department are arrayed at **Annexure -VI**.

Para 30: *Legacy waste site(s)....safety of workers engaged should be ensured.....preventing foul smell and safety.....*

Water quality....periodically monitored. If any contamination is found, remedial action may be taken.....

All efforts may.....,do not dispose waste on sloppyDisposal of waste, particularly plastics, metallic containers, etc., at hill slopes and in forests has to be checked.

Para 31: *As already mentioned earlier, legacy waste dump sites have resulted in huge damage to the environment.....For compensating them for such damage.....Campa Funds can be utilized (CAMPA Act).*

One third of reclaimed land reserved for integrated waste management facilities. Remaining one third for monetizing, if funding is required for tackling the legacy waste.

Legacy waste clearance.....remediation of legacy sites may be one time affair and such situations should not arise in future. User of land, to be reclaimed, needs to be declared in advance This is in line with order of this Tribunal dated 11.10.2022 in OA No. 300/2022, In re: News item published in News 18 dated 26.04.2022 titled "Delhi: Massive Fire at Bhalswa Dump Yard, Fourth This Year; 13 Fire Tenders on Spot".

Para 32: *The execution plansetting up of requisite waste processing plants (centralized and decentralized).... legacy waste.*

Bioremediation/bio-mining processes need to be executed as per CPCB guidelines....comply with laid down specifications.


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Other material recovered during such processes is to be put to use through authorized dealers/handlers /users.

Instead of creating more dumping sites for waste generated on day-to-day basis... "Waste to Wealth" on 2.10.2017 under Swachh Bharat Mission.

Compliance of Paragraphs 30, 31 & 32:

The legacy waste sites in Itanagar and Pasighat have been taken up for remediation under the Smart City Mission. These sites are well managed and the safety measures have been taken care of as per the prescribed guidelines, by the respective Smart City Corporations. The protection and monitoring of legacy waste sites have been carried out by the concerned management agencies and is also monitored by the State Pollution Control Board (SPCB). The current status of the management of legacy waste in the State is submitted in the following paragraphs;

a. Management of Legacy waste sites in Itanagar.

The entire quantity of legacy waste i.e. 44,117 cubic meters estimated at Karsingsa and Chimpu sites have been extracted (100%) and processed by the Trommel facility installed at Chimpu, Itanagar. The refilling of the embankment of the excavated land in Karsingsa site has also been completed (100%).

In order to further process/recycle the plastic waste generated out of processing of legacy waste; an MoU was signed with the M/s. Dalmia Cement, Shillong on 1st October, 2023. Accordingly, the Refuse Derived Fuel (RDF) generated through the process i.e. (2500 cubic meters) has been transported out of the Trommel site at Chimpu, Itanagar. The transportation of the rest of the RDF material will be completed in a fortnight.

The work regarding Sanitary Land Fill (SLF) at Chimpu, Itanagar has progressed to 65% and it is expected to be completed by the


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December, 2023 as per the action plan prepared by the Smart City Corporation, Itanagar. A copy of the action plan is enclosed at **Annexure - VII.**

The development of green belt in the extracted areas of legacy waste site at Chimpu has been completed with the plantation of about 7500 bamboo saplings.

A copy of the report in this regard received from the Itanagar Smart City Development Corporation Limited, Itanagar is attached at **Annexure - VIII.**

b. Management of Legacy waste site in Pasighat.

The legacy waste management in Pasighat town is carried out under the Municipal Solid Waste (MSW) Plant project. This work has been awarded under the Engineering Procurement and Construction (EPC) contract mode on Design Build Operation and Transfer (DBOT) basis with the provision for Operation & Maintenance (O&M) for 3 years which includes construction of the MSW plant and treatment of legacy waste.

This project has achieved an overall progress of 75% completion, including the previously reported 85% completion in respect of the municipal solid waste shed infrastructure component. The project completion date has been reset to March, 2024 on account of the extension of the Smart City Mission. A copy of the report is attached at **Annexure - IX.**

As regards the efforts to prevent disposal of waste on sloppy terrains, it is submitted that inspections are being carried out by the Urban Development Department along with the District Administrations and corrective measures are taken.

The action plan for closing the gaps in Solid Waste Management prepared by the Department of Urban Development and Housing was submitted before the Hon'ble Tribunal in the last Six Monthly Progress


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Report. The status of setting up of MRFs in Arunachal Pradesh has been given in compliance to **Para no. 28 (Para-ix)**.

Para 33: *Gap in generation and treatment and utilization..... Compliance status of laid down standards at the outlets of STPs has to be ensured.*

Timeline for the establishing requisite treatment....., speedy further action has to be ensured.

Compliance:

i. The estimated quantity of sewage generation is 48.42 Million Litres per Day (MLD) in respect of the notified census towns as per the report of the Arunachal Pradesh State Pollution Control Board, Naharlagun, for the month of October, 2023.

ii. A Johkasou Sewage Treatment Plant (STP) with a capacity of 200 KLD for rejuvenation of the Yagamso River, Itanagar under the Smart City Mission has been completed. The plant is undergoing trial for plant activation and it is expected to be fully functional by December, 2023.

iii. The status of construction of the remaining Sewage Treatment Plants (STPs) in the State is as follows:

a. The Sewage Treatment Plant (STP) at Chimpu, Itanagar with a capacity of 100 KLD is expected to be ready for commissioning by the 31st December, 2023 as reported by the Itanagar Municipal Corporation, Chimpu, Itanagar.

a. The STP at Pasighat is targeted to be completed by the March, 2024 as reported by the Pasighat Municipal Council, Pasighat.

b. The Sewage Treatment Plant (STP) Naharlagun (Phase-I) with a capacity of 3 MLD could achieve only 25% progress due to delay in the delivery of material from Kolkata. The work was also delayed


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due to the rainy season. However, the project is intensively targeted to be completed by December, 2024, by the Itanagar Municipal Corporation i.e. the Project Implementing Agency.

- c. The Sewage Treatment Plant (STP) for the cluster of towns (Namsai, Roing and Tezu) is progressing with an overall achievement of 25%. The project is targeted to be completed by January, 2025.
- d. The action plan provided by the Department of Urban Development and Housing for closing the gap in treatment of liquid waste generated was submitted before this Hon'ble Tribunal in the last Six Monthly Progress Report.

Para 34: *As already noted and also observed in the judgment of the Hon'ble Supreme Court in Paryavaran Surakhsha, supra, quoted earlier, the matter falls in 11th and 12th Schedules to the Constitution.....right and absolute liability of the State, lack of funds or other resources such as land (sites for waste management) cannot be pleaded to deny such right.State cannot avoid its responsibility or delay its discharge on that pretext. Freeship or other policies involving State resources cannot take priority over basic need for hygiene and pollution free environment.*

Compliance:

- i. Arunachal Pradesh State Pollution Control Board has adopted the mechanism prepared by the Central Pollution Control Board, New Delhi for levying Environmental Compensation Charges on polluting industries. Accordingly, the value of environmental degradation, which occurred due to the violation of environmental norms, was estimated at Rs. 3, 28, 68,750/- and the polluter i.e., the National Highways and Infrastructure Development Corporation Limited, New Delhi was directed to pay the estimated cost of environmental degradation. The


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polluter remitted the estimated cost. In addition, penalties amounting to Rs. 7, 91,500/- were imposed on twenty-two polluters by the Arunachal Pradesh State Pollution Control Board, Naharlagun.

ii. As regards availing central funds, it is submitted that a) the Directorate of Urban Local Bodies, Government of Arunachal Pradesh has proposed setting up of Material Recovery Facilities (MRFs) in seven towns (Tawang, Roing, Yingkiong, Changlang, Ruksin, Dirang and Doimukh) under the "Scheme for Special Assistance to State for Capital Investment (SASCI, 2023-24)", b) The Directorate of Urban Local Bodies, Government of Arunachal Pradesh, has proposed additional projects under the Swachh Bharat Mission (SBM) 2.0 for Used Water Treatment (Sewage Treatment Plant cum Faecal Sludge Treatment Plant) for 27 census towns in the State, c) a proposal for setting up a MRF with a capacity of 100 TPD based on Goa Modal has also been submitted to the Ministry of Housing and Urban Development, Govt. of India, for a budgetary support of Rs 1000 Cr.

Para 35, 36, 37, 38, 39 & 40: *Sewage can be processed by cost-effective methods at least at several identified locations with least expenses. Decentralized and the prefabricated/modular treatment.....State's financial burden can be reduced. Maintaining sources of clean water (rivers, storm water drains and water bodies – lakes, wetlands etc.) free from treated or untreated sewage, channelizing treated sewage for non-potable purposes.*

Para 36: *We also find that the sanctity and significance of natural storm water drains needs to be maintained. Storm water drains, if left unpolluted, can be source of drinking water for humans, birds,.....The Tribunal has comprehensively dealt with this issue on 03.08.2022 in OA No. 1002/2018, Abhisht Kusum Gupta vs. State of Uttar Pradesh & Ors. Thus, in the State rivers and streams/Jhoras should be maintained for their pristine quality.*


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Para 37: *Efforts are also required on utilization of treated sewage such as by establishments like malls, industrial estates, automobile.....to save potable water for drinking. The treated sewage can be utilized for industrial/agricultural/other non-drinking uses like washing railway wagons/yards... The State may contemplate with prospective plan to utilize treated sewage rather than discharging into natural water courses which are very precious.*

Para 38: *As already observed, there is a need for planning to prevent sewage (treated or untreated) entering the potable water resources.....models which can be considered at appropriate locations. The same has been mentioned in order of this Tribunal dated 11.10.2022 in M.A. No. 43/2022 in OA No. 41/2020, Pushpendra Kumar vs. Nagar panchayat, Kadaura & Ors.*

Para 39: *The restoration measures with respect to sewage management include identifying sites for setting up of sewage treatment and utilization systems, upgrading systems/operations STPs need to have co-treatment facilities of septage rather than having isolated FSTPs. Guidelines of SBM - U 2.0 may be referred to in this respect. For urban areas, SBM-U 2.0 provides co-treatment of faecal sludge at STPs with sewage for which funding provisions are made.*

Para 40: *Sewage treatment facilities adopted in terms of septic tank/soak pit/FSTP.....Need to consider change in approach for administrative processes*

Compliance:

- i. The setting up of a Johkasou Sewage Treatment Plant (STP) with a capacity of 200 KLD for rejuvenation of Yagamso River, Itanagar under the Smart City Mission has been completed. The plant is currently under trial for commissioning. A copy of the report is enclosed at **Annexure - X.**


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- ii. As approved by the Central Pollution Control Board (CPCB), water quality is being monitored at 17 river water monitoring sites in the State. The monthly reports of the water analysis are regularly uploaded in the CPCB portal, Environmental Water Quality Data Entry System. No major incident of water pollution has been reported by the Arunachal Pradesh State Pollution Control Board, Naharlagun.

Para 41: *We have suggested a change in approach in realizing that remedial action cannot wait for an indefinite period If there is deficit in budgetary allocations, it is for the State alone to have suitable planning by reducing cost.....It is a poor substitute for compliance within laid down timelines for the long past.....There is no time for leisure, reflected in timelines proposed for bridging the acknowledged gaps.*

Compliance:

- i. Action plans for solid and liquid waste management were submitted before this Hon'ble Tribunal in the first Six Monthly Progress Report (SMPR) and the plans are being implemented as per the availability of resources.

Para 42 & 43: *It is the mindset and determination to act in a mission mode which can produce results.*

Para 43: *Thus, it may be necessary to brain storm with available experts and other stake holders in the State at different levels, such brain storming sessions may enable capacity enhancement of the regulators and the processes. Campaigns and community involvement may result in reducing the financial and administrative load on the administration.*

Compliance:

The second meeting of the Special Task Force (STF) on enforcement of ban on Single Use Plastics (SUPs) was convened and


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it approved a Comprehensive Action Plan to implement the ban on the selected SUPs. The directives for implementation of ban on SUP have been issued from time to time and are monitored by the Directorate of Urban Local Bodies, Government of Arunachal Pradesh.

ii. Twenty-five enforcement inspections were conducted to implement the ban on Single Use Plastics (SUPs) and a total of 513.51 kg of banned SUP items was seized.

iii. A one-day training programme on *Best practices on solid waste management* was jointly organized by the Central Pollution Control Board, the Arunachal Pradesh State Pollution Control Board and the Urban Development Department (UDD) on 28.07.2023 at the DK convention Centre, Itanagar for the Field Officers of the Urban Development Department and the Urban Local Bodies.

Para 44: *Compliance of environmental norms on the subject of waste management has to be on high on priority. It is high time that the State realizes its duty to law and to citizens and adopts further monitoring at its own level.*

Compliance:

i. In order to ensure compliance of environmental norms at the local level, District Environmental Monitoring Cells (DEMCs) have been constituted in Tawang and Pasighat Districts.

Para 45, 46, 47 & 48: *Since the issue has been pending since long and there are adverse effects.....Planning has to be to resolve the problem without any further delay, in shortest possible time., adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes.*

Para 46: *Another important subject is community involvement not only for IEC activities but also for planning and execution of waste management*


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A.P. Civil Secretariat
Itanagar

activities.....The District Environment Plans must have an authentic and updated database which can be helpful for policy making and execution of projects.

Para 47: In the light of observations in para 27 to 46 above, it appears that there is need for paradigm shift in handling of the situation.....is to set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level.....It should be headed by an officer of the rank of Additional Chief Secretary with representation from concerned departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries and Industries.....preparing a comprehensive blueprint, periodic review of progress in bridging the gaps in sewage and solid waste management and establishing, continuous interaction with the stakeholders, including experts and institutions, concerned departments.....It should be responsible for 40 selecting service providers and simplifying procedures for fixing terms of engagement. Best practices are to be evolved and followed.

Para 48: Mechanism is considered to engage service providers by due diligent.....simultaneously throughout the State – all districts, cities and towns.....Need for compliance of statutory duties by specified authorities under SWM Rules and monitoring by NMCG and MoUD for centrally assisted/sponsored schemes.

Compliance:

i. As per the order of the Hon'ble Tribunal, a Centralized Single Window Mechanism for planning, capacity building and monitoring of waste management at the State level has been set up by the Department of Urban Development and Housing, Government of Arunachal Pradesh.

ii. The State Pollution Control Board is carrying out Information, Education and Communication (IEC) activities in a phased manner. During the first phase, awareness campaigns on air pollution, water


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pollution and waste management were carried out in Namsai and Miao towns in August, 2023.

iii. Environment Management Plans have been notified and uploaded on the website for 25 Districts (Tawang, West Kameng, Kurung Kumey, Leparada, West Siang, Anjaw, Dibang Valley, East Kameng, East Siang, Kamle, Kra-Daadi, Lohit, Longding, Lower Dibang Valley, Lower Siang, Lower Subansiri, Namsai, Papum Pare, Itanagar Capital Region, Siang, Tirap and Upper Subansiri, Shi Yomi, Pakke Kessang and Upper Siang).

iv. The preparation of District Environment Management Plan for the District of Changlang is under review. The status of notification of the District Environment Plans, reported by the Arunachal Pradesh State Pollution Control Board, Naharlagun is placed at **Annexure – XI**.

Para 49: *Under the Solid Waste Management Rules, 2016, statutory authorities for various actions have been specified. Under Rule 5, a Central Monitoring Committee (CMC) is to be constituted headed by the Secretary, MoEF&CC with representation from.....The CMC is to meet once in a year. The Ministry of Urban Development has to coordinate with the States/.....Ministry of Chemical and Fertilizers (MoCF) have to provide market development assistance for compost and promote marketing of.....co-marketing of compost from city garbage with chemical fertilizers as a 'Basket approach' be complied with. Further MoCF may review its subsidy fertilizer policy considering Rule 8(g) of the Solid Waste Management Rules, Ministry of Agriculture has to evolve a mechanism for utilization of compost..... the concerned Secretaries of Urban Development have to prepare State Policy and Management strategies and the Town Planning., the District Magistrates have to identify suitable lands and review performance of local bodies. Under Rule 13, the Secretaries of Panchayats have also to perform similar duties. Under Rule 14, CPCB is to coordinate with State PCBs and formulate standards of ground*


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water, ambient air quality ... Under Rule 16, the SPCBs/PCCs have to enforce the rules and monitor compliances. The MoEF&CC has to finally monitor compliance, as already mentioned.

Compliance:

The Urban Development Department, the Directorate of Urban Local Bodies, the Panchayati Raj Department and the District Deputy Commissioners of the State have been entrusted to ensure compliance of various rules on waste management. The compliance is monitored by the Arunachal Pradesh State Pollution Control Board, Naharlagun and it is also reviewed by the Environment Monitoring Cell constituted by the State Government vide order dated 25-02-2021. Besides, the status of water pollution, air pollution, noise pollution etc., are also monitored by the Arunachal Pradesh State Pollution Control Board, Naharlagun.

Para 50, 51, 52 & 53: *In view of continuing huge gap in solid and liquid waste generation and treatment..... programmes like Swachh Bharat Mission (SBM – Urban 2.0)13, AMRUT 2.014, Swachh Bharat Mission (Grameen)15 and River Cleaning,.....Central Funding and State budgetary provisions need to be adequately allocated..... While granting/disbursing funds to States/UTs, execution mechanism for centralized tendering at the State level..... MoUD may further consider to render proper financial and technical support to States and UTs.*

Para 51: *In view of unique problems of States like Arunachal Pradesh and perhaps other hill States (North East, J&K, H.P. and Uttarakhand).....reaffirmation of sewage management through septic tanks/soak pits and FSTPs in urban and rural hilly areas..... by appropriate means including remediation of legacy waste. MoUD needs to coordinate this activity for which the State may also take place.*

Para 52: *In Arunachal Pradesh, there are a number of armed forces establishments as well as cantonment areas. Administration of such*

*Judicial Magistrate Ist Class
A.P. Civil Secretariat
Itanagar*

areas, including waste management, is handled by the armed forces themselves under the Defence Ministry. In respect of such areas, the Tribunal has passed order dated 24.05.2021 in OA No. 451/2019, Air Marshal Anil Chopra, considering status reports dated 10.09.2020 and 24.5.2021 filed by the Ministry of Defence.

Para 53: *In the light of above, Secretary, Ministry of Defence, Gol..... other concerned authorities may ensure that necessary measures are taken for waste management by adequate monitoring in the interest of environment and public health. They may also coordinate with ULBs concerned.*

Compliance:

The Directorate of Urban Local Bodies of the Government of Arunachal Pradesh has submitted a proposal for setting up of Sewage Treatment Plants (STPs)/ Faecal Sludge Treatment Plants (FSTPs) in 27 Towns in the State with a projected treatment capacity of 28.5 Million Litres per Day (MLD) under the Swachh Bharat Mission (Urban) to the Ministry of Housing and Urban Affairs.

Para 54: *We hope in the light of interaction with the Chief Secretary, the State of Arunachal Pradesh will take further measures.....ensuring that gaps in solid and liquid waste generation and treatment.....Restoration plans need to be executed at the earliest.....Compliance be ensured by Chief Secretary.*

Compliance:

- i. In order to facilitate co-ordination among the concerned line Departments for implementation of the actions in compliance of the directions of the Hon'ble Tribunal, a co-ordination meeting was held on 30th June, 2023, which was chaired by the Principal Chief Conservator of Forests (Environment, Forests and Climate Change), Government of Arunachal Pradesh.

J. S. Srinivasan
 Judicial Magistrate 1st Class
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- ii. The progress of implementation of the directions was also reviewed by the Environment Monitoring Cell (EMC) meeting held on 2nd August, 2023 and 22nd November, 2023 under the Chairpersonship of the Chief Secretary, Government of Arunachal Pradesh. A copy of the Minutes of the Meeting of the last EMC meeting is already placed above at **Annexure - V**.
- iii. In order to implement the directions of the Hon'ble Tribunal, meetings at the level of Principal Secretary (Environment, Forests and Climate Change), Government of Arunachal Pradesh were held on 7th September, 2023 and 7th November, 2023, to review the actions undertaken by the line Departments concerned.
- iv. Regular monthly monitoring cum coordination meetings have been carried out with the concerned line Departments to expedite implementation of the directions of the Hon'ble Tribunal.

Para 55: *As already observed, it will also be open to the State to plan raising of requisite funds from generators/contributors of waste or by any other legal means.*

Compliance:

- i. The Arunachal Pradesh State Pollution Control Board has adopted the mechanism prepared by the Central Pollution Control Board, New Delhi for levying Environmental Compensation Charges on polluting industries. Accordingly, the value of environmental degradation, which occurred due to the violation of environmental norms, was estimated at Rs. 3, 28, 68,750/- and the polluter, i.e., the National Highways and Infrastructure Development Corporation Limited, New Delhi was asked to pay the estimated cost of environmental degradation. The polluter remitted the estimated cost. In addition, penalties totalling to Rs. 7, 91,500/- have been imposed on twenty-two polluters by the Arunachal Pradesh State Pollution Control


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Board, Naharlagun, Government of Arunachal Pradesh.

Para 56 & 57: *In our recent order dated 01.09.2022 in O.A No. 606/2018 in respect of State of West Bengal), @ Rs. 2 Crore per MLD for untreated liquid waste and in OA No. 286/2022 for unprocessed legacy waste compensation was fixed @ Rs. 300 per MT to be utilized for restoration measures,, within three months.*

Para 57: *In view of above, though it is stated that there is gap of 236 MLD in sewage generation and treatment which does not appear to be authentic figure,.....100 MLD and also considering gap in solid waste management, we levy compensation of Rs. 200 crores.....The amount may be kept in a ring fenced account to be operated as per directions of the Chief Secretary only for waste management.....proposed landfill sites in forest area at Itanagar - Karsingsa and Dapo Yarlo may not be allowed as it will be in violation of the Indian Forest Act, 1927.....better alternatives to utilize the wet waste for composting at appropriate locations. The scale of expenditure for STPs may be reviewed in the light of realistic.*

Compliance:

- i. The Department of Finance, Planning and Investment, Government of Arunachal Pradesh has issued an order vide Memo No. PLNG-11067(12)/1/2021-O/o, DIR-SP-FPID/441, dated the 3rd August, 2023 to ring fence the resource allocations in respect of Solid Waste Management (SWM), Grey Water Management (GWM), Plastic Waste Management, Seepage Management Treatment Plant, Municipal Solid Waste Management projects / schemes being implemented by the Department of Public Health Engineering & Water Supply, Town Planning & Urban Local Bodies and Urban Development & Housing, Government of Arunachal Pradesh. A copy of the order is placed at **Annexure- XII.**


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 A.P. Civil Secretariat
 Itanagar

ii. The Itanagar Municipal Corporation (IMC), Chimpu has reported that landfill sites have not been proposed at Karsingsa and Dapo Yarlo. However, construction of Municipal Solid Waste Treatment Plants has been proposed at Karsingsa and Dapo Yarlo. The construction work shall be permitted only after obtaining all clearances required as per the statutes related to forest, wildlife and environment. The Local Body has moved an application seeking clearance under the Forest (Conservation) Act, 1980, as it could not locate a suitable alternative site. The application is currently under process in the Department of Environment, Forest and Climate Change, Government of Arunachal Pradesh.

iii. The installation of decentralized or traditional systems for waste management is encouraged by the Department of Urban Development and Housing. In this connection, a circular has been issued by the Department on 10-05-2023, a copy of which is attached at **Annexure - XIII**. It was decided to identify town wise best practices on solid waste management, for scaling up potential traditional systems of waste management.

Para 58: *Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a Copies thereof may be furnished to the NMCG, MoUD and CPCB and also be placed on the website of the State Government.*

A copy of this order be forwarded for compliance to the Chief Secretary, Arunachal Pradesh, Secretary, Ministry of Housing and Urban Development, MoEF&CC, Gol, Secretary, Ministry of Defence, Gol, DG, MES, DG Defence Estates, Ministry of Chemicals and Fertilizers, Gol, Ministry of Agriculture, Gol, National Mission for Clean Ganga and CPCB, by e-mail.

On report being filed with the Registrar General of this Tribunal, the same may be placed before the Bench, if found necessary. If any

Samuel
 Judicial Magistrate 1st Class
 A.P. Civil Secretariat
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grievance survives, it will be open to the aggrieved parties to take further remedies as per law.

Compliance:

i. In compliance of the direction of the Hon'ble Tribunal, the first six-monthly progress report covering the period, 24th November, 2022 to 23rd May, 2023 filed by the Chief Secretary, Government of Arunachal Pradesh was forwarded to the Secretary, Ministry of Housing and Urban Development, National Mission for Clean Ganga (NMCG) and the Member Secretary, CPCB, Government of India vide email dated 26th June, 2023.

ii. It is prayed that this second six-monthly progress report covering the period 24th May, 2023 - 23rd November, 2023 filed by the Chief Secretary, Government of Arunachal Pradesh may kindly be considered and taken on record. This respondent also craves the permission of the Hon'ble Tribunal to file additional reports, if required.



[Handwritten Signature]
DEPONENT

VERIFICATION

I, the above-named deponent, do hereby verify that the facts stated in the above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

Verified at *Itanagar* on this the *12th* day of December, 2023.

Sworn before me.

[Handwritten Signature]
Judicial Magistrate 1st Class
A.P. Civil Secretariat
Itanagar

[Handwritten Signature]
DEPONENT

ANNEXURE - I

GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF TOWN PLANNING & URBAN LOCAL BODIES
ITANAGAR

ANNX-I

F. No. DTP/MUN-88/2018-19/

Dated, Itanagar the 29th March' 2019

To,

The Deputy Commissioner

Lawang East Kameng West Kameng, Pakke Kesang/Kurung Kumey/Kra Daadi/
Lower Subansiri/Papumpare ICC Kamle/Upper Subansiri/Leparada/West Siang/
East Siang Lower Siang/Siang/Upper Siang/Shiyomi/Dibang Valley/Lower Dibang
Valley Namsai/ohit Anjaw/Changlang/Tirap/Longding.

Sub:- Implementation of Solid Waste Management Rule' 2016.

Sir,

As you are aware of the fact that, the Ministry of Environment Forest and Climate Change, Govt. of India, New Delhi, vide notification dated 08/04/2016 has notified Solid Waste Management Rule' 2016. A copy of the rule 2016 is enclosed for your ready reference.

As per provision contained under rule 23 (1) of the Solid Waste Management Rule' 2016. The State government has constituted State Level Advisory Board under the chairmanship of Secretary, Town Planning and Urban Local Bodies, Govt. of Arunachal Pradesh, vide gazette notification DTP/MUN-85/2015-16, dated 02/08/2018. A copy of the gazette notification is enclosed. The first meeting of the State Level Advisory Board was held on 28/02/2018 and second meeting of the board was held on 28/09/2018.

As per recommendation of the State Level Advisory Board in its second meeting the State government has notified Scientific Policy for Collection and Transportation of Solid Waste including Management of Land fill site in Urban areas of Arunachal Pradesh. A copy of the gazette notification of the policy is enclosed.

Therefore, it is requested to initiate necessary steps for compliance of Solid Waste Management Rule' 2016. Further, immediate action may be initiate under rule 12, 22, 24 etc. and submit action taken report immediate along with a copy to the State Pollution Control Board and Chief Secretary at the earliest.

Yours sincerely

(S.K. Jain)IAS

Secretary, Town Planning & U.L.B
Govt. of Arunachal Pradesh
Itanagar

Dated, Itanagar the 29th March' 2019

No. DTP/MUN-88/2018-19/ 13-15

Copy to:

1. The Under Secretary to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information please.
2. The Member Secretary, State Pollution Control Board, Arunachal Pradesh for information please.
3. Office Copy.

(Signature)
Secretary, Town Planning & U.L.B
Govt. of Arunachal Pradesh

ANNEXURE - II



नगर नियोजन और शहरी स्थानीय निकाय विभाग
Department of Town Planning & Urban Local Bodies
अरुणाचल प्रदेश सरकार Govt. of Arunachal Pradesh

ANNX-II

ईटानगर/Itanagar

No. DTP/MUN-85/2018-19/ (Pt)

Dated Itanagar, the 5th April, 2019.NOTIFICATION

WHEREAS, as per provision contained under Rule - 4 of Solid Waste Management Rules, 2016, it is duty of waste generator to segregate and store the waste generated by them in three separate streams namely bio-degradable, non bio degradable and domestic hazardous waste in suitable bins and handover segregated wastes to authorized waste pickers or waste collectors as per the direction or notification by the local authorities from time to time

AND WHEREAS, the Hon'ble Court of National Green Tribunal, vide para 9 of order dated 7/3/19 passed in AO No. 606/2018 has directed to carry out the provisions of the Rule 4 of Solid Waste Management Rules, 2016.

NOW THEREFORE, the Governor of Arunachal Pradesh is pleased to order that, all Hotels, Restaurant owner shall in partnership with the local body ensure segregation of waste at source as prescribed in aforesaid Rules to facilitate collection of segregated waste in separate streams, handover recyclable material either the authorized waste pickers or the authorized recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible.

This notification shall come into force with immediate effect.

(S.K. Jain) IAS

Secretary to Govt. of Arunachal Pradesh,
Department of Town Planning & ULB,
Itanagar

Memo No. No. DTP/MUN-85 /2018-19/(Pt) 53 - 62 Dated Itanagar, the 8th April, 2019.

Copy to:-

1. The Secretary to His Excellency, Governor of Arunachal Pradesh, Itanagar for information.
2. The Secretary to Hon'ble Chief Minister, Arunachal Pradesh, Itanagar for information please.
3. Under Secretary to the Chief Secretary, Govt. of Arunachal Pradesh, Itanagar for information of the Chief Secretary, Arunachal Pradesh please.
4. All Hon'ble Minister, Arunachal Pradesh for information.
5. All Secretaries/Commissioner, Govt. of Arunachal Pradesh for information please.
6. The Member Secretary, State Pollution Control Board, Naharlagun, Arunachal Pradesh for information.
7. All Head of the Department, Govt. of Arunachal Pradesh for information.
8. The Director, IPR, Govt. of Arunachal Pradesh, Naharlagun with request to publish the same in next AP Gazette.
9. All Hotel, Restaurant Owner, Arunachal Pradesh for compliance.
10. Office copy/ Guard file.



712
File No.UDH-12011(20)/2/2023 / 4118-23
GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE CHIEF ENGINEER
DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
MOWB-II, ITANAGAR::791111
Email:: ceud-arn@nic.in::ph-0360-2214413/2217002 (fax)

ANNX-III

To,

Dated Itanagar the 29th Aug' 2023.

1 The Executive Engineer

Department of Urban Development & Housing,
Bomdila, Seppa, Yupia, Ziro, Palin, Raga, Daporijo, Basar, Aalo, Pasighat, Roing, Tezu,
Namsai, Changlang and Longding Division.

2. The Executive Engineer

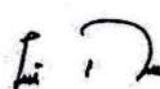
Itanagar Municipal Corporation and Pasighat Municipal Council.

Sub: - One day workshop/training on vermicomposting and composting.

With reference to the subject cited above, enclosed please find herewith an email dated 29/08/2023, received from Devendra Kumar. It is to inform that a one day workshop/training on vermicomposting and composting will be conducted by G.B. Pant National Institute of Himalayan Environment (GBPNIHE) - North-East Regional Centre (NERC) on 15.09.2023 from 10:30 am onwards at GBPNIHE-NERC, Chandranagar, Itanagar followed by field demonstration at Rural Technology Centre, DN Govt. College, Vivek Vihar, Itanagar.

Hence, it is requested to nominate two officials/nodal officers who are dealing with the sanitation activities to attend the training.

Enclosed: As stated


(Taring Darang)
Chief Engineer

Memo. No . UDH-12011(20)/2/2023

Dated Itanagar the 31st Aug' 2023.

Copy to:-

1. The PS to Commissioner, [UD&H], Govt. of Arunachal Pradesh Itanagar for information.
2. The PS to Member Secretary, (APSPCB), Dept. of EFCC, Govt. of Arunachal Pradesh, Naharlagun for information.
3. The Director (Urban Local Bodies), GoAP, Zoo Road, Itanagar for information.
4. The Commissioner, Itanagar Municipal Corporation, Chimpu, Itanagar, Municipal Executive Officer, Pasighat Municipal Council, Pasighat are requested to nominate two officials each.
5. Office copy.

/
Chief Engineer



Wishfully Myllemngap <wishm2015@gmail.com>

Re: Request for providing resource person to impart one day workshop/training on vermicomposting and composting-reg

Tue, 29 Aug at 10:55

Devendra Kumar <devendrawil@gmail.com>

To: Lukpi ronya <mercy.lukpi@gmail.com>

Cc: headnerc@gmail.com <headnerc@gmail.com>, Wishfully Myllemngap <wishm2015@gmail.com>

Dear SiR

Greetings from the GBPNIHE-NERC!

In response to your letter dated 12th July 2023 regarding imparting training on vermicomposting for the officers of Urban Development & Housing Department, Govt. of Arunachal Pradesh, I am glad to fix the date of training on the 15th September, 2023 from 10:30 am onwards. The training will be conducted at office premises of GBPNIHE-NERC at Chandranagar, Itanagar followed by field demonstration at our Rural Technology Centre located at DN Govt. College, VivekVihar, Itanagar.

Kindly confirm the expected number of participants a few days before the training so that we can make necessary preparations accordingly.

regards,

Devendra

.....
Devendra Kumar, Ph.D.

वैज्ञानिक एवं हेड | Scientist and Head

उत्तर-पूर्व क्षेत्रीय केंद्र | North-East Regional Centre

गोविंद बल्लभ पंत राष्ट्रीय हिमालयी पर्यावरण संस्थान

G.B. Pant National Institute of Himalayan Environment (NIHE)

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार का स्वायत्त संस्थान)

(An Autonomous Institute of Ministry of Environment, Forest and Climate Change, Government of India)

चंद्रनगर, ईटानगर- 791113, अरुणाचल प्रदेश, भारत

Chandranagar (Near Neni Hyundai Service), Itanagar - 791113, Arunachal Pradesh, India

Web: https://gbpihed.gov.in/portal/view_users_profile.php?profile_id=33

Tel (Office): 0360-2911193; Mobile: 80013 73435

On Thu, Jul 13, 2023 at 2:31 PM Lukpi ronya <mercy.lukpi@gmail.com> wrote:

198720/2022/O/o THE DIR-E&CC

GOVERNMENT OF ARUNACHAL PRADESH
DEPARTMENT OF ENVIRONMENT & FORESTS
ITANAGAR



NO. FOR.(Env)-22/2018/Part-1/361.../21 Dated 25th February 2021

ORDER

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi in its order dated 2nd May 2019, in OA No.606/2018, an Environment Monitoring Cell is constituted with following members:

Chief Secretary	Chairperson
→ PCCF	Member
Secretary/Spl.Secy.,UD	Member
ADM, Capital Complex	Member
Secretary, RD	Member
✓ Spl.Secretary, Monitoring	Member
MS, APS Pollution Control Board	Member Secretary

2. The principal function of the Environment Monitoring Cell will be to identify gaps in compliance of the various environmental laws. The Cell shall monitor the compliance level of the major cities, towns and villages which would function as models for other cities/towns/villages to follow, as desired by the Hon'ble Tribunal in its directions in the above case. The cell will identify areas of cooperation and endeavour to bring in synergies amongst various stakeholder departments of the State. The cell will meet at least once in three months and report to the Chief Secretary its observations and recommendations. The report submitted by the cell, would form the basis for submission of the quarterly report by the State to the Central Pollution Control Board.

3. This issues with the approval of the Chief Secretary.

Sd/-
(R K Singh)
Principal Secretary (E&F)

Distribution:
All the Members

Copy to US to Chief Secretary, Arunachal Pradesh


24/02/2021
(D. Riba)
Joint Secretary (E&F)



**OUT TODAY/BY EMAIL
HON'BLE NGT MATTER**

Government of Arunachal Pradesh
Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

ANNX-V

FOR.(Env)-22/2018/Part -1-Part (I)/1069-75
Computer No. 89570

Dated the 2nd August, 2023

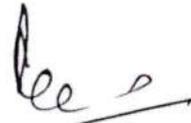
OFFICE MEMORANDUM

Sub: Summary record of the Coordination cum Review meeting with the implementing departments on the state of environmental management and environmental pollution control held under the Chairmanship of the Ld. CS Arunachal Pradesh on 2nd August, 1230 hrs in the Conference Hall, Block 2, Fifth Floor, Civil Secretariat, Itanagar regarding the Monthly ATRs on the progress of implementation of directions under OA 94/2021 and OA 606/2018 with respect to the action plans submitted to the Hon'ble NGT, Kolkata and New Delhi respectively.-reg.

Apropos the matter cited above, I am directed to enclose herewith a copy of the approved Summary Record of the above mentioned meeting for your kind information and necessary action as per the schedule outlined in the minutes. A copy of the Action Taken Report in this regard may please be shared over email ID-environmentmonitoringcellgoap@gmail.com.

2.This issues with the approval of the Competent Authority.

Encl: As stated.


(D. Dohu Robin)
Director (Environment)

Distribution

1. The Commissioner/Secretary (UDD, TP & ULBs) GoAP, Itanagar.
2. The Member Secretary, Arunachal Pradesh State Pollution Control Board, GoAP, Itanagar.
3. The Commissioner, Itanagar Municipal Corporation GoAP, Itanagar.
4. The Director, Directorate of Urban Local Bodies, GoAP, Itanagar.
5. The Director, Directorate of Town Planning, GoAP, Itanagar.
6. The Chief Engineer, Dept of Urban Development and Housing, GoAP, Itanagar.
7. The CEO, Itanagar Smart City Development Corporation (ISCDCL), GoAP, Itanagar.

Copy to:

1. The PS to Chief Secretary, GoAP, Itanagar.
2. The PS to Principal Secretary (EFCC),GoAP, Itanagar
3. The PS to PCCF (EF &CC), Itanagar.
4. The PA to CCF (Env & CC) GoAP, Itanagar.



OUT TODAY/BY EMAIL
HON'BLE NGT MATTER

Government of Arunachal Pradesh
Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

Summary record of the meeting of the Environment Monitoring Cell held under the Chairmanship of the Ld. Chief Secretary, Govt. of Arunachal Pradesh on 2nd August, at 1230 hrs in the Chief Secretary's Conference Hall, Block 2, Fifth Floor, Civil Secretariat, Itanagar.

A meeting of the Environment Monitoring Cell, O/o the Chief Secretary, Government of Arunachal Pradesh was held under the Chairmanship of the Ld. Chief Secretary (CS), Government of Arunachal Pradesh on 2nd August, 2023, 12:30 hrs, in the CS Conference Hall, Civil Secretariat, Itanagar to review the progress of implementation of the directions of the Hon'ble NGT, in OA 606/208 before the Hon'ble NGT, New Delhi and in O.A. 94/2020/EZ- S.D Loda vs Union of India & Ors before the Hon'ble NGT Kolkata and the progress of implementation of the commitments/action plans submitted before the Hon'ble Tribunals under the affidavits of the Govt. of Arunachal Pradesh. The list of participants in the meeting is enclosed herewith (Annexure-I).

The following agenda points were discussed in the meeting;

1. Presentation by the AP State Pollution Control Board on the current status of compliance of Solid Waste Management Rules - 2016 in Arunachal Pradesh whilst referring to the direction of the Hon'ble NGT, New Delhi in OA. No. 606/2018 and the commitments given under the affidavit of the Govt. of Arunachal Pradesh.
2. Joint presentation by the Town Planning and Urban Local Bodies Departments on the progress of implementation of action plan in the OA 94/2020.
3. Discussion on the way forward to close the gaps in compliance of the environmental laws.
4. Any other item with permission of the Chairman.

In the meeting, the progress achieved regarding solid and liquid waste management in the State was placed on record. A summary is given below;

A. Important actions/ Movements

1. The Half Yearly Action Taken Report of the State Government was filed before the Hon'ble NGT, Principal Bench, New Delhi on 3rd June, 2023 through the Government Counsel.
2. The proceedings in the matter stand concluded for the time being vide order dated 18.05.2023, subject to compliance being further monitored, if necessary. The Tribunal has directed the Chief Secretaries for all the



OUT TODAY/BY EMAIL
HON'BLE NGT MATTER

Government of Arunachal Pradesh
Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

- States/UTs to file further progress reports every six months to be taken up by the Tribunal for further consideration, if necessary.
3. An application was moved by the Urban Development Department seeking an extension of the target dates submitted in OA 94/2021 before the Hon'ble NGT, Eastern Bench regarding the project activities undertaken to mitigate pollution of Senki, Dikrong and Pachin Rivers.
 4. Action Plan Implementation [Solid Waste Management]- MRF with 2 Tonnes capacity set up at Longding (2MT).
 5. Budget released for setting up 4 new MRFs from the Action Plan at Bomdila (5MT), Miao (5MT), Deomali (2MT) and Sagali (2MT).
 6. Black Hole incinerator has been installed at Roing and it is ready for commissioning.
 7. Action Plan Implementation [Liquid Waste Management]- STPs sanctioned for Namsai/Tezu/Chokkam, Roing cluster with a capacity of 0.04 MLD moved to tendering stage.
 8. 80% of the STP work for Yagamso River was completed.
 9. A meeting to address the coordination issues related to data sharing, and setting up of a ring fenced account was held under the Chairmanship of the Principal Secretary (EFCC) on 9th June, 2023.
 10. Monthly Review Meetings were held with the implementing departments (UD, TP, ULB, SPCB) to follow up the implementation of the commitments in the ATR. The data reporting gaps were taken up with the Commissioner, (UDD/ULB/TP) through a DO letter from the side of the Principal Secretary (EFCC).
 11. Enhanced Inter Departmental coordination and synergy have been realized through monthly coordination meetings with the Departments.
 12. Capacity building/training programme was organized for the engineers of the Urban Development Department to improve the collection, collation, and reporting of the data on solid waste management from the Towns and ULBs

B. Observations related to the compliance of the Environmental Laws

1. Solid Waste Processing Gap in Census Towns is 178.19 TPD [218 TPD Generation- 39.81 TPD Treatment].
2. Solid Waste Processing Gap in Model Towns is 117.72 TPD [150.6 TPD Generation- 32.88 TPD Treatment].
3. Liquid Waste Processing Gap in Census Towns is 47.17 MLD [47.17 MLD Generation- 0 MLD Treatment].
4. Liquid Waste Processing Gap in Model Towns is 31.26 MLD [31.26 MLD Generation- 0 MLD Treatment].



OUT TODAY/BY EMAIL
HON'BLE NGT MATTER

Government of Arunachal Pradesh
Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

5. Legacy Waste Management- 39360 Tonne waste processed and 6500 sqm land reclaimed in kharsingsa. In Pasighat 32850 Cu m legacy waste has been treated.
6. Air Pollution Monitoring- All monitoring locations have reported non attainment status (APSPCB, July, 2023).
7. Water Pollution Monitoring- All 17 sampling points have reported parameters within the prescribed limits except for turbidity (APSPCB, July, 2023).
8. Noise Pollution Monitoring- All sampling points have reported parameters within the recommended limits.(APSPCB, July, 2023).
9. Six awareness programmes with the community were conducted on water pollution control.

In the meeting, the Member Secretary, APSPCB presented the status of compliance of SWM Rules, 2016 in Arunachal Pradesh with reference to directions of the Hon'ble NGT in O.A 606/2018. A summary of the discussions held on the key aspects linked to the management of solid and liquid waste generated in the State is given below;

I. Status of solid waste management in the State

As per the report presented, the solid waste generated over the last three quarters were 214.03 TPD (September, 2022), 228.11 TPD (March 3023) and 230.9 TPD (June 2023). However the gap in processing of SW for the respective quarters were 178.26 TPD (September 2022), 188.78 TPD (March 2023) and 190.99TPD (June 2023). As such the gap in processing has been widening and hence the processing capacity needs to be augmented accordingly. In this regard the Ld. Chief Secretary directed that;

1. The implementation of the action plan prepared by the UD Dept. for closing the SW treatment gap may be intensively monitored on a fortnightly basis by the Commissioner/Secretary(UDD/ULB/TP) as per the mandates assigned under the Solid Waste Management Rules 2016. Similarly, installation of SWM facilities in notified Modal towns to be ensured expeditiously so that appreciable progress in reducing the gap in processing of Solid Waste (SW) could be achieved and the positive gains could be reported in the next half yearly Action Taken Report (ATR) to be submitted before the Hon'ble NGT in October 2023. The Environment, Forest and Climate Change Department would also monitor the progress by conducting monthly meetings with the concerned implementing Depts.

**[Action: Commissioner, UDD/ULB/TP/
Member Secretary, APSPCB/Pr. Secy. (E,F&CC Department)]**



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Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

2. The Ld. CS directed that the SW dumping ground in Chimpu needs to be managed and protected as per the extant guidelines/SOPs and in compliance of the directions of the Hon'ble Tribunal issued from time to time regarding the management of waste dumping grounds/yards. This must be ensured in a fortnight.

**[Action: Commissioner (UDD/ULB/TP/)
Commissioner (IMC)]**

3. The Commissioner (IMC) reported that a proposal for setting up a MRF with a capacity of 100 TPD based on Goa Modal was submitted to the Govt. of India for a budgetary support of Rs 1000 Cr. The Commissioner(IMC) also reported that the matter had been followed up with the MoHUA, GOI. The Ld. CS directed that this project may also be included in the action plan prepared by the UD Dept(UDD) for closing the gap in processing the SW generated in the State besides including it in the next half yearly ATR to be submitted before the Hon'ble NGT, New Delhi.

**[Action: Commissioner (UDD/ULB/TP/)
Commissioner (IMC)/ Member Secretary, APSPCB]**

4. There is a wide gap in the processing of SW generated in the State and hence the gap must be closed earliest by implementing the prescribed mitigation measures. In this regard, the UDD informed that constructions of MRFs were completed in 5 towns, i.e., Namsai (5MT), Ziro(5MT), Tezu(5 MT), Bassar (2 MT) and Longding (2MT). It was also informed by the UDD that construction of five MRFs were on the verge of completion and the construction works would be completed by September 2023. However, it was directed that rest of the MRFs, which are under various stages of construction, should be completed by February, 2024. The UD Dept. was also directed to submit the historical timelines of the MRF projects initiated and implemented by it as well.

**[Action: Commissioner (UDD/ULB/TP/)
Member Secretary, APSPCB]**

5. As regards full scale effective operation of the MRF for Ziro (5TPD)/Lower Subansiri located at Yazali, UD Dept. was directed to take urgent remedial measures to address the concerns expressed by the public in operating the MRF as well as to avoid shifting of the MRF functions to Ziro, as the instant facility could cater to the SWM requirements of the Yazali town.

If required a proposal for setting up a MRF of 5 TPD for Ziro may be submitted separately. The Commissioner (UD) was directed to review the project performance and sort out the issues. Besides, it was emphasized that



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Department of Environment, Forests and Climate Change
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the UD Dept. should take measures to educate the public about the importance of MRFs in the SW management.

**[Action: Commissioner (UDD/ULB/TP/)
/ Member Secretary, APSPCB]**

6. Regarding the commissioning of Black Hole incinerator at Roing, the Member Secretary (MS), APSPCB was directed to expedite the process for issuing the consent to operate for the said installation.

[Action: Member Secretary, APSPCB]

7. As regards implementation of the direction of the Hon'ble Tribunal regarding harnessing of vermicomposting/composting techniques for treatment of biodegradable solid waste, it was directed that a time frame should be given to implement such projects in all towns on war footing, as it can contribute immensely in addressing SW treatment gap. This strategy being a low hanging fruit, it must be scaled up across the notified modal towns /modal villages in the immediate time frame. The action plan to be submitted in a fortnight.

**[Action: Commissioner (UDD/ULB/TP/)
/ Member Secretary, APSPCB]**

8. It was noted that the meeting of the State Level Committee (SLC) of the Centralized Single Window Mechanism had not been held yet. Hence the Member Secretary, SLC was directed to conduct the meeting to implement the mandates assigned to it as per the directions of the Hon'ble Tribunal.

[Action: Commissioner (UDD/ULB/TP/)]

9. As regards the treatment of the legacy waste in Itanagar and Pasighat, the ULB Department / Smart City Corporations concerned, were directed to complete the projects urgently as well as to start waste processing works by November, 2023. Regarding the utilization of segregated plastic waste and the briquettes made out of it, the CEO, Itanagar Smart City Development Corporation Ltd. was directed to explore the scope for utilization of such products by NHIDCL, BRO, and other such agencies. The contract management agency was directed to closely supervise the execution of the



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HON'BLE NGT MATTER

Government of Arunachal Pradesh
Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

projects for their completion on time. The Commissioner(UDD/ULB/TP) to monitor the works on a fortnightly basis.

[Action: Commissioner (UDD/ULB/TP/)]

10. As regards the completion of projects undertaken for the treatment of liquid waste generated, it was directed that all the ongoing projects, a) Construction of STP at Naharlagun b) Construction of Septage Treatment Plant (FSTP) at Chimpu c) STP in Pasighat d) Installation of Johkasou STP in upstream of Yagamso River to be monitored by the Commissioner (UDD/ULB/TP) to ensure their completion in time.

The Director (ULB), CEO, Smart City corporation Pasighat and Commissioner (IMC) were directed to examine the project DPRs thoroughly from implementation perspectives and draw up timelines accordingly. The CCF (Env. and CC) to facilitate the process by coordinating it.

Besides it was directed that cent percent treatment of solid and liquid waste generated in the Districts be facilitated by the Deputy Commissioners in collaboration with Urban Development department and local bodies concerned. The Pr. Secy. (E,F&CC) to write letters to the DCs in this regard and also monitor and guide the districts.

**[Action: Director (ULB)/Director (UD)/
Commissioner (IMC)/Commissioner (UDD/ULB/TP)/
/CCF (Env. and CC)/Pr. Secy.(E,F&CC)]**

11. As regards the preparation of District Environment Management Plans (EMPs) by the Deputy Commissioners, it was directed that the draft EMPs under review for the Districts of Dibang Valley, East Siang, Upper Siang, Shiyomi, Namsai, Lower Subansiri, East Kameng, Itanagar Capital Region, Lohit, Siang, be completed by the end of August 2023.

The EMPs under preparation for the Districts of Pakke Kessang, Kamle, Changlang, Tirap, Papumpare, Anjaw, Kradadi, Lower Dibang valley, Lower Siang should be completed by September, 2023.

**[Action: All Dy Commissioners concerned/
(Member Secretary APSPCB)]**



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Department of Environment, Forests and Climate Change
<https://arunachalforests.nic.in>

12. As regards monitoring of water quality in the State, the APSPCB reported that there were no identified polluted river stretches in the State and regular water quality monitoring had been conducted monthly at the stations sanctioned by the CPCB. However the monitoring agency was directed to follow stratified water sampling methodology by dividing the river stretch into different sections or strata based on specific characteristics (e.g., upstream vs. downstream, industrial areas vs. residential areas) so that realistic scenarios can be captured and analysed effectively to informed decisions.

**[Action: Member Secretary
(APSPCB)/ULB/UDD Department]**

13. Monitoring of Air Quality: The APSPCB reported that over the reporting period there were no nonattainment cities in the State. However, monthly ambient quality monitoring is carried out in Itanagar and Naharlagun. The ambient air quality for the months of May and June, 2023 was found within the National Ambient Air Quality standards.

The Ld. CS directed the APSPCB to expand the network of continuous monitoring stations to other cities and major towns in collaboration with the CPCB. Besides APSPCB was directed to display air quality data on the website of the APSPCB as well as to provide a link to access the data from the website of the State Government.

[Action: Member Secretary (APSPCB)]

While concluding the meeting, the Ld. CS directed the UD Department/ULB Department to proactively implement and complete the projects initiated for solid and liquid waste management on time, whilst implementing the provisions of Solid Waste Management Rules 2016.

The meeting ended with the vote of thanks to the Chair and all the Participants.



OFFICE EXECUTIVE ENGINEER
ITANAGAR MUNICIPAL CORPORATION
ITANAGAR

IMC
ANNX-VI

File No. IMC/ ENV-07/2021-22/ 10250-53

Dated Itanagar the 2nd November' 2023.

To,

The Member Secretary (Environmental Monitoring Cell)
 Deptt. Of Environment, Forest & CC,
 Govt. of Arunachal Pradesh,
 Itanagar

Sub: - Submission of ATR reg.

Sir,

In pursuance to the order of the Hon'ble NGT dated 24.11.22 in matter of O.A 606/2018 and review meeting held on 07.09.2023, given below is the action taken report from Itanagar Municipal Corporation, Arunachal Pradesh.

Sl. No.	Directives	Action Taken
1.	The Urban Development Department/ULB Directorate was directed to share the quantity of vegetable/food waste collected by the local communities from the local markets for feeding livestock/piggery. The data collected may be shared with the SPCB and EMC so that the aggregate quantity used for the consumption by the livestock can be factored into the portfolio solid waste treatment.	3750 kg approx. per day
2.	Diversion of 10 ha forest Land for the establishment of a Solid Waste Management Plant at Dapo Yarlo: The Principal Secretary (EFCC) desired that, the documents related to the project submitted by the IMC for Clearance under the FCA 1980 and the communication related to the offence reported by the Forest Authorities may be submitted for the perusal of the Principal Secretary (EFCC), at the earliest.	All the documents furnished to PCCF & Principal Secretary, EFCC, GoAP vide letter No. IMC/ENV-06/2021-22/0235-41 Dated 02.11.2023 (Copy enclosed)

This is for your kind information and further necessary action please.

Enclosed: As Stated.

(Likha Tejji), APCS
 Commissioner
 Itanagar Municipal Corporation
Itanagar

Memo No. IMC/ ENV-07/2021-22/ 102 50-53 Dated Itanagar the 2nd November' 2023.
Copy to:-

1. The PA to Director, ULB, GoAP. Itanagar for information please.
2. The PS to Member Secretary, (APSPCB), Deptt. Of EFCC, Govt. of Arunachal Pradesh, Naharlagun for information please.
3. The Commissioner, IMC, Itanagar for information please.
4. Office Copy



Commissioner
Itanagar Municipal Corporation
Itanagar

**OFFICE OF THE PASIGHAT MUNICIPAL COUNCIL
EAST SIANG DISTRICT
PASIGHAT::AP:: PinCode:791102**

No.PMC/EE/2023-24/

Dated Pasighat the 31st Oct 2023

To,

The Member Secretary (Environmental Monitoring Cell)
O/o PCCF, Deptt. Of Environment, Forest & CC
Itanagar

Sub: - Submission of ATR reg.

Sir,

In pursuance to the order of the Hon'ble NGT dated 24.11.22 in matter of O.A 606/2018 and review meeting held on 07.09.2023, given below is the action taken report from Pasighat Municipal Council, Arunachal Pradesh.

Sl. No.	Directives	Action Taken
1.	The Urban Development Department/ULB Directorate was directed to share the quantity of vegetable/food waste collected by the local communities from the local markets for feeding livestock/piggery. The data collected may be shared with the SPCB and EMC so that the aggregate quantity used for the consumption by the livestock can be factored into the portfolio solid waste treatment.	720 kg per day

This is for your kind information and further necessary action please.

No.PMC/EE/2023-24/

Copy to:-

1. The PA to Director, ULB, Itanagar for information please.
2. The PS to Member Secretary, (APSPCB), Deptt. Of EFCC, Govt. of Arunachal Pradesh, Naharlagun for information please.
3. The MEO, PMC for information please.
4. Office Copy

Executive Engineer
Pasighat Municipal Council
Dated 31st October 2023

Executive Engineer
Pasighat Municipal Council

File No. UDH-12011(20)/1/2023
 GOVERNMENT OF ARUNACHAL PRADESH
 OFFICE OF THE CHIEF ENGINEER
 DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
 MOWB-II, ITANAGAR::791111P
 Email:: ceud-arn@nic.in::ph-0360-2214413/2217002 (fax)

e-file Computer No. E-101252

Dated Itanagar the 24th Nov' 2023

To,

The Member Secretary (Environmental Monitoring Cell)
 O/o PCCF, Deptt. of Environment, Forest & CC,
 Itanagar

Sub: -ATR in compliance with NGT order dated 24.11.2022 in matter of O.A606/2018-regd.

Sir,

In pursuance of the order of the Hon'ble NGT dated 24.11.22 in matter of O.A 606/2018 and review meeting held on 07.09.2023, given below is the action taken report from the Department of Urban Development & Housing, Govt. of Arunachal Pradesh.

SINo.	Observation	Action Taken
1	The Urban Development Department/ULB Directorate was directed to share the quantity of vegetable/food waste collected by the local communities from the local markets for feeding livestock/ piggery. The data collected may be shared with the SPCB and the EMC so that the aggregate quantity used for the consumption by the livestock can be factored into the portfolio solid waste treatment.	The quantity of vegetable/food waste collected by the local communities from the local markets for feeding livestock/ piggery is 2762.5 Kg/day. (Annexure-A)

This is for your information and further action, please.

Yours Faithfully,


 Assistant Surveyor of Works-III
 For Chief Engineer (UD&H)

Memo. No .UDH-12011(20)/1/2023

Dated Itanagar the 24th Nov' 2023.

Copy to:-

1. The PS to Commissioner, (UD&H), Govt. of Arunachal Pradesh, Itanagar for information.
2. The PS to Member Secretary, (APSPCB), Dept. of EFCC, Govt. of Arunachal Pradesh, Naharlagun for information.
3. Office copy.


 Assistant Surveyor of Works-III

Quantity of vegetable/food waste collected by local communities for feeding livestock/piggery

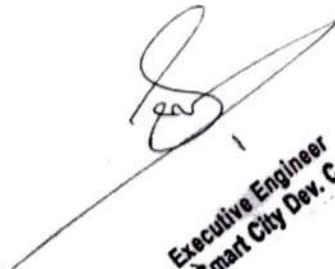
Sl no.	Name of ULB	Quantity of vegetable/foodwaste collected (Kg/day)
1	Aalo	330
2	Namsai	157.5
3	Khonsa	1400
4	Roing	340
5	Seppa	250
6	Yingkiong	191
7	Longding	94
	Total=	2762.5

Timeline

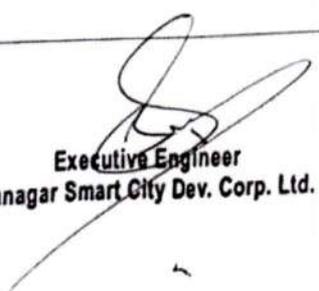
Name of project: - Bio-remediation of dumping sites under ICR (Legacy waste management at Chimpu & Karsingsa)

Executing Agency- Itanagar Smart City Dev. Corp. Ltd

Sl No	Components	Work Status	Work Plan (1 st Week – November 2023)	Issues for Delay	Tentative Date for Completion
1	Submission of Design & Drawings	Completed			
2	Mobilization of Legacy waste management facility (Equipments, Machinery ETC) at sites	Completed			
3	Biomining of legacy waste (Total QTy: 44117 cum)				
3.1	Extraction	Completed			
3.2	Transportation (From Slope area to Trommel Site)	98% Completed, Remaining 2% in progress	2% - 882 Cum (30 to 35 trips/day)	1. As the Monsoon effected the flow of work from June 2023 to Sept-2023, the vehicles unable to ply/transport legacy waste from slope area to trommel site.	1 st week of Nov-2023


Executive Engineer
Itanagar Smart City Dev. Corp. Ltd.

3.3	Processing/ Segregation	90% Completed, Remaining 10% in progress	10% - 2240 Cum per day (40TPH/Hr) In 16 Hrs of day/night Shift Trommel capacity -60TPH	As mentioned above	1 st week of Nov- 2023
3.4	Processing/recycling of plastic waste	MoU signed b/w the contractor &Dalmia cement plant, Shillong on 1 st October 2023, Transportation of RDF i.e 476 Cum Quantity is completed	20%- 300 Cum per day (to Dalmia Post processing unit- Jaintia Hills,Meghalaya)		30 th of Dec- 2023
4	Rehabilitation/contruction of SLF and capping including solar evaporation pond				
4.1	On supply of geo liners for slf, capping and solar pond	100% completed	(All Items has been received)		
4.2	Completion of SLF	65% work completed whereas remaining 35% in progress	35% work will be completed	Due to weekend break, work force was on leave.	2 nd week of November 2023
4.3	Completion of capping	0% (No work done)	Will be completed on the Completion of SLF. And disposal of inert material.		30 th of Dec- 2023
4.4	On completion of solar evaporation pond	0% (materials have arrived on site)	50% (Excavation work will be completed)	Due to last monsoon unable to carry out the excavation work.	15 th of Nov- 2023
5	Refilling embankment of excavated land	100% Completed		Karsingsa site	
6	Green belt development and handling over of project.	0%(Plantation materials in transit, work to start by 1 st week of Nov-2023)	On the completion of all above components.		30 th December -2023


Executive Engineer
Itanagar Smart City Dev. Corp. Ltd.

a) **Management of Legacy waste site in Itanagar:** As on 31st March 2023, an area about 6500 Sq. m of legacy waste area in Karsingsa, Itanagar was reclaimed by the Itanagar Smart City Development Corporation by clearing about 11730 m³ of legacy waste. All the extracted legacy waste from Karsingsa site was shifted to Chimpu for further processing with trommel facility. One-third of the reclaimed area is reserved for avenue plantation and the rest will be used for construction of a vehicle garage by the Itanagar Municipal Corporation. The project is expected to be completed by 2023. A copy of the action plan to complete the remaining work with a restoration map is attached at **Annexure-XII**.

The entire quantity of legacy waste i.e. 44117 Cum estimated at Karsingsa and Chimpu sites have been extracted (100%). An overall progress of 85% has been achieved in respect of legacy waste sites at Karsingsa and Chimpu. As of 1st November, 2023, a quantity of 39,705 Cum legacy waste has been processed by Trommel facility installed at Chimpu.

Out of the cumulative total of legacy waste extracted from the above mentioned sites; 11730 Cum (100%) has been transported from Karsingsa to Chimpu (close to Trommel site) and that entire quantity has been pre-treated and processed by Trommel facility. The refilling of the embankment of the excavated land in Karsingsa site has been completed (100%).

As regards to the legacy waste already available at Chimpu i.e. Total quantity of 32,387 Cum quantity, as of 1st November, 2023 (90%) 29,148 Cum quantity has been Processed.


Executive Engineer
Itanagar Smart City Dev. Corp. Ltd.

In order to further process/recycle of the plastic waste generated out of processing; a MoU has been signed with M/s. Dalmia Cement, Shillong on 1st October, 2023. Accordingly, Refuse Derived Fuel (RDF) generated i.e. (2500 Cubic meter Quantity) been transported out of the Trommel site at Chimpu.

The work regarding Sanitary Land Fill (SLF) has progressed to 65% and it is expected to be completed by, December 2023 as per the action plan attached.

In this regard, it is also submitted before this Hon'ble Tribunal that the progress of processing of the legacy waste got slowed down due to the rainy season as well. However, to pace up the remaining work, processing hours has been doubled from 8 Hrs/day (1120 Cum) to 16Hrs/day (2240 Cum).

The development of green belt in the extracted areas is tentatively scheduled from the first week of November, 2023 and is expected to be completed by December, 2023.


Executive Engineer
Itanagar Smart City Dev. Corp. Ltd.



PASIGHAT SMART CITY DEVELOPMENT CORPORATION LIMITED
EAST SIANG DISTRICT::PASIGHAT
ARUNACHAL PRADESH



ANNX-IX

No. PSCDCL/NGT-01/2019-20/4701-04

Dated Pasighat the 31st Oct. 2023

To,

The Member Secretary (Environmental Monitoring Cell),
O/o PCCF, Deptt. of Environment, Forest & CC
Govt. of Arunachal Pradesh
Itanagar State Pollution Control Board,
Itanagar.

Sub: - Submission of ATR in respect of PSCDCL.

Sir,

I am to forward herewith the Action Taken Report in respect of Pasighat Smart City Development Corporation Limited in the matter pertaining to the order of Hon'ble NGT vide no. O.A 606/2018 and in pursuance to the minutes adopted in the review meeting held on 07.09.2023.

This is for your kind information and for ready reference please.

Enclosed:

- Copy of ATR month ending Oct. 2023 as Annexure-I
- Copy of notice issued to the contractors/firms with observations.

Yours Faithfully,

(Dr. Manjuli Komut) APCS
Chief Executive Officer, PSCDCL
East Siang District:Pasighat
Dated Pasighat the 31st Oct. 2023

No. PSCDCL/NGT-01/2019-20

Copy to:-

- The Commissioner (TP, UD&ULB), Govt. of A.P, Itanagar for information please.
- The Member Secretary, APSPCB, Deptt. of EFCC, Govt. of A.P, Itanagar for information please.
- The Director (TP), Govt. of A.P, Itanagar for information please.
- Office copy.

Chief Executive Officer
Pasighat Smart City Developer
Corporation Ltd.
Arunachal Pradesh, Pasighat

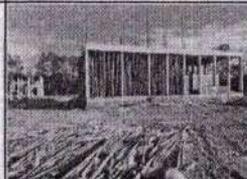
(Dr. Manjuli Komut) APCS
Chief Executive Officer, PSCDCL
East Siang District:Pasighat

ANNEXURE-I

AFFIDAVIT FILED BY THE CHIEF SECRETARY GOVT. OF ARUNACHAL PRADESH DATED 31.05.2023 IN O.A 606 OF 2018

MONTHLY PROGRESS REPORT PERTAINING TO URBAN LOCAL BODIES /PSCDCL



Para-wise compliance with NGT Order dated 24.11.2022	Matter	Status on date of filing	Status for month of Oct' 2023	Photo's	Reporting agency
Para-30-32 (b)	Management of legacy waste site in Pasighat Currently 80% structural work has been completed for MSW plant and the project was originally slated to be completed by June 2023 . A quantity of 29322 Cum has already been treated out of total estimated quantity at site i.e 45266 cum. On completion, the reclaimed area will be converted into a green zone through plantation.	80% structure works completed for MSW Plant. A quantity of 29322 Cum has already been treated out of total estimated quantity at site i.e 45266 cum.	Previously it was reported that 80% works was completed to the MSW plants. However, the percentage of work done pertains to the processing shed plant. The overall completion status including processing shed, approach road, wall, gate and all other components is assessed at 75% which is also carried in the GMIS portal https://gmis.smartcities.gov.in . Work getting delayed due to unsheduled rainfall and contractors/firms inability to mobilize man and machineries at the site against which notice has already been served to them. <u>The project completion date has been reset to March 2024</u> on account of extension of Smart City Mission. The quantum of legacy waste treated is 35250 Cum out of 45266 cum.		PSCDCL
Para-33 (ii)	The timeline for STPS is as follows- a) Work on STP in Pasighat town with capacity of 4 MLD has started. The Project was originally slated to be completed by June 2023 .	25% works completed for Sewage Treatment Plant.	The physical 40% works is completed for STP. <u>The project completion date has been reset to March 2024</u> on account of extension of Smart City Mission. Work getting delayed due to rainfall and contractors/firms inability to mobilize man and machineries at the site against which notice has already been served to them.		PSCDCL


 Chief Executive Officer
 Pasighat Smart City Development
 Corporation Ltd.
 Arunachal Pradesh, Pasighat

ANNX-X

File No. ITA/SC(SPV)-225/2022-23/
 OFFICE OF THE CHIEF EXECUTIVE OFFICER
 ITANAGAR SMART CITY DEVELOPMENT CORPORATION LIMITED
 SENIOR OFFICER QTR, TOWER NO.2, FLAT NO. 25 & 26, ZOO ROAD
 ITANAGAR: ARUNACHAL PRADESH

Dated, Itanagar, the 7th November 2023

To,

The Member Secretary
 Environmental Monitoring Cell
 O/o Director (Environment)
 Department of Environment, Forest & CC
 Govt. of Arunachal Pradesh, Itanagar

Sub: -Monthly progress report in compliance with Hon'ble NGT O.A 94/2020/EZ-regd.Ref: - Your O.M No. FOR (Env)22/2018/Part-2(EMC)/ Dated, the 27th June 2023

Sir,

In pursuance of the affidavit filed by Ld. Chief Secretary, Govt. of Arunachal Pradesh in the matter of Hon'ble NGT O.A 94/2020/EZ, given below is the monthly progress report of the project namely- Rejuvenation of Yagamso River, Itanagar.

Sl. No	Project Components	Last Status	Present status																
1.	Installation of Johkasou STP having capacity 200 KLD in upstream of Yagamso river {Ref:Order Para-12 (1)}	78% physical progress achieved in foundation work for Johkasou STP and other units.	Overall, 99% physical progress achieved for Johkasou STP and other units. (Annexure-1 Progress Report Component wise)																
2.	Civil work (C/o stream screen ground water recharge pits, community toilet and bridge fence. {Ref:Order Para-12 (2)}	Construction for 1 Community Toilet and 1 Septic tank sites has been identified and work is expected to start. Over all 80% physical progress achieved.	<table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Sub Components</th> <th>Req. Qty .</th> <th>Completed Qty.</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Community Toilet</td> <td>4 Nos</td> <td>3Nos</td> </tr> <tr> <td>2</td> <td>Septic Tank</td> <td>6 Nos</td> <td>3 Nos</td> </tr> <tr> <td>3</td> <td>Ground Water Recharge Units</td> <td>6 Nos</td> <td>6 Nos</td> </tr> </tbody> </table>	Sl. No.	Sub Components	Req. Qty .	Completed Qty.	1	Community Toilet	4 Nos	3Nos	2	Septic Tank	6 Nos	3 Nos	3	Ground Water Recharge Units	6 Nos	6 Nos
Sl. No.	Sub Components	Req. Qty .	Completed Qty.																
1	Community Toilet	4 Nos	3Nos																
2	Septic Tank	6 Nos	3 Nos																
3	Ground Water Recharge Units	6 Nos	6 Nos																

Sl. No.	Sub Components	Req. Qty	Completed Qty.
4	Fence along Bridge	220m	147m
5	Screens		
	3m Span	3Nos	3 Nos
	2m Span	8 Nos	5 Nos
Total			82%

3. Outsourcing of NGOs for IEC activities.
{Ref:Order Para-12 (3)}

IEC Activities conducted as per scheduled Plan, as per scheduled Plan since December 2022 till October 2023

Item No.	Items	Per stretch for 1 st year (in all Stretches)	Work executed in till September (in all Stretches)
Activity I (Annually)	Training to Trainers	-	-
Activity II (Monthly)	Door to Door campaign on solid waste management (IEC)	36	27
Activity III (Quarterly)	Organizing social service program	12	10
Activity IV(Quarterly)	Conduct of Awareness program	12	10
Activity V (Annually)	Sport events such as Mini Marathon/ Walkathon / Cycling	-	-
Total			47

IEC Activities conducted as per scheduled Plan, as per scheduled Plan since December 2022 till November 2023

Item No.	Items	Per stretch for 1st year (in all Stretches)	Work executed in till October. (in all Stretches)
Activity I (Annually)	TOT	-	1
Activity II (Monthly)	Door to Door campaign on solid waste management (IEC)	36	28
Activity III (Quarterly)	Organizing social service program	12	11
Activity IV(Quarterly)	Conduct of Awareness program	12	11
Activity V (Annually)	Sport events such as Mini Marathon/ Walkathon/ Cycling	-	-
Total			51

04. Afforestation in the buffer activities. {Ref:Order Para-12 (4)}	Letter approved by the Divisional Forest Officer (DFO) for signing MoU.	Tender has been process with work started in area near APEDA office
5. River ranching by aquaculture of local river fishes. {Ref:Order Para-12 (5)}	<p>Reported by Fisheries department that-</p> <ol style="list-style-type: none"> 1. Spot Survey was conducted for the possible ranching sites of Yagamso Rivers. During the course of survey it is found that all the commercial discharge and domestic effluents are poured directly into the Yagamso stream, which has to be stopped or treated before discharging in the river system to expect a good success. 2. The Directorate of Cold Water and Fisheries Research (DCFR) Bhimtal Uttarkhand has been approached for technical guidance has sought some clarification. The department has furnished the clarification and waiting for their response/advice. 3. Possible collection of rivers for indigenous fish species is in spate due to heavy rain and will start sooner the water in river recedes and the silt load decreases. 4. Further activities in field couldn't be progressed much due the monsoon is in full swing, however as the rain subsides rapid progress is assured. 	<p>Reported by Fisheries department that-</p> <ol style="list-style-type: none"> 1. Renovation/restoration of existing mini breeding & rearing unit of indigenous fishes with restoration of water connection were being done. 2. Technical support for establishment of new portable breeding and rearing infrastructure of indigenous fishes is sought from DCFR, Bhimtal & CIFA Bhubaneswar. Experts from both the institute are likely to visit Itanagar soon. 3. For wild collection of fish seed and mother stock of indigenous fishes, DFDO Yupia & Ziro have been requested to identify the river and its suitable collection stretch, while DFDO Roing has been requested to arrange/supply fish seed (Fry) of Mahseer from hatchery breeding. 4. Markets being explored for procurement of electrical, aquarium accessories and other needful things.

Water quality monitoring. {Ref:Order Para-12 (6)}	Water Sample was collected from 3 distinct locations based on the river stretch and has been sent to the PHE department.	Water Analysis Report has been received from PHE&WS Dept. Itanagar. All the parameters are within BIS permissible limit. BOD and COD are yet to analyze since the equipments are not available in the concerned Institute. (Annexure II Attached)
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This is for your kind information and necessary action.

Yours faithfully,

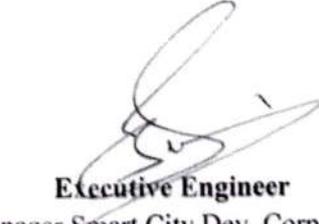
Sd -
 Chief Executive Officer
 Itanagar Smart City Dev. Corp. Ltd
 Itanagar

Memo No.ITA/SC(SPV)-225/2022-23/

Dated, Itanagar, the.....October 2023

Copy to:-

1. The PS to the Commissioner TP-cum- Chairperson SPV, ISCDCL, Govt. of A.P, Itanagar for information.
2. The PA to the Director Town Planning, Itanagar, Government of Arunachal Pradesh for information.
3. The Executive Engineer, SPV, ISCDCL for information and necessary action.
4. Office copy.


Executive Engineer
 Itanagar Smart City Dev. Corp. Ltd
 Itanagar

I. District Environment Plans prepared

Sl. No.	Districts	Upload in the website
1.	Tawang	Uploaded in APSPCB website at https://apspcb.net
2.	West Kameng	Uploaded in APSPCB website at https://apspcb.net
3.	Kurung Kumey	Uploaded in APSPCB website at https://apspcb.net
4.	Leparada	Uploaded in APSPCB website at https://apspcb.net
5.	West Siang	Uploaded in the district website at https://westsiang.nic.in
6.	Anjaw	Uploaded in the district website https://anjaw.nic.in
7.	Dibang Valley	Uploaded in the district website at https://dibangvalley.nic.in
8.	East Kameng	Uploaded in the district website at https://eastkameng.nic.in
9.	East Siang	Uploaded in the district website https://eastsiang.nic.in
10.	Kamle	Uploaded in APSPCB website at https://apspcb.net
11.	Kra-Daadi	Uploaded in the district website at https://kradaadi.nic.in
12.	Lohit	Uploaded in the district website https://lohit.nic.in
13.	Longding	Uploaded in the district website at https://longding.nic.in
14.	Lower Dibang Valley	Uploaded in the district website https://roing.nic.in
15.	Lower Siang	Uploaded in APSPCB website at https://apspcb.net
16.	Lower Subansiri	Uploaded in the district website at https://lowersubansiri.nic.in
17.	Namsai	Uploaded in the district website https://namsai.nic.in
18.	Papumpare	Uploaded in the district website at https://papumpare.nic.in
19.	Itanagar Capital Region	Uploaded in the district website at https://itanagar.nic.in
20.	Siang	Uploaded in the district website https://siang.nic.in
21.	Tirap	Uploaded in the district website at https://tirap.nic.in
22.	Upper Subansiri	Uploaded in the district website at https://uppersubansiri.nic.in
23.	Upper Siang	Uploaded in the district website at https://uppersiang.nic.in
24.	Pakke Kessang	Uploaded in APSPCB website at https://apspcb.net
25.	Shiyomi	Uploaded in APSPCB website at https://apspcb.net .

II. District Environment Plans under review

Sl. No.	District	Preparation of District Environment Plan
1.	Changlang	Under review.

Member Secretary
APSPCB, Naharlagun

GOVERNMENT OF ARUNACHAL PRADESH
FINANCE, PLANNING & INVESTMENT DEPARTMENT
(PLANNING & INVESTMENT DIVISION)
A.P. CIVIL SECRETARIAT:: ITANAGAR

ANNX-XII

Dated 3rd August' 2023**ORDER**

The public funds allocated for the following projects / schemes being implemented by the Departments of Public Health Engineering & Water Supply, Town Planning & Urban Local Bodies and Urban Development & Housing under the Government of Arunachal Pradesh are hereby "ring fenced" under the heads given below during current financial year 2023-24:-

(Rs. in Lakh)

Sl. No.	Particular	Central Share	State Share	15 th Finance Commission	State Plan	Total
I Public Health Engineering & Water Supply						
1	Solid Waste Management (SWM)	339.86	37.76	1,673.24	-	2,050.86
2	Grey water Management (GWM)	1,548.25	172.03	4,182.76	-	5,903.04
3	Plastic Waste Management	331.20	36.80		-	368.00
II Town Planning and Urban Local Bodies						
1	Grant to Urban Local Bodies (For sanitation Purpose)	-	-	-	250.00	250.00
2	Grant in Aid to Itanagar MC and Pasighat MC for Solid Waste Management (SWM)	-	-	-	1,000.00	1,000.00
3	Seepage Management treatment Plant 100 KLD	-	-	-	150.00	150.00
III UD & Housing						
1	Municipal Solid Waste management in 31 Urban towns including payment of wages of existing works force employed	-	-	-	3,000.00	3,000.00
Grand Total (I+II+III)						12,721.90

2. Any projects / schemes being taken up with the above said "ring-fenced" amounts and expenditure incurred thereof shall be done with the specific prior approval of the Ld. Chief Secretary, Govt. of Arunachal Pradesh, and progress of implementation with respect to such projects / schemes shall be intimated to the Departments of Environment, Forest & Climate Change and Planning & Investment on amonthly basis.

3. This is issued with the approval of the Competent Authority.

Sd/-

(Dr. Sharat Chauhan, IAS)

Principal Secretary (Finance, Planning & Investment)

Dated 3rd August' 2023

Memo No. PLNG-11067(12)/1/2021-O/o, DIR-SP-FPID/441
Copy to:

1. The Commissioner to Hon'ble Chief Minister, Govt. of Arunachal Pradesh, Itanagar
2. The PS to Hon'ble Deputy Chief Minister, Govt. of Arunachal Pradesh, Itanagar.
3. The US to Chief Secretary, Govt. of Arunachal Pradesh, Itanagar.
4. The Principal Secretary (Finance, Planning & Investment), Govt. of Arunachal Pradesh, Itanagar.
5. The Secretary (Finance/ UD& Housing/PHE&WS/Town Planning & ULBs), Govt. of Arunachal Pradesh, Itanagar.
6. The Joint Secretary (Budget/Finance), Govt. of Arunachal Pradesh, Itanagar.
7. The PA to Secretary (Planning & Investment), Govt. of Arunachal Pradesh, Itanagar.
8. The Chief Engineer (UD& Housing/PHE&WS-D&P/Town Planning & ULBs), Govt. of Arunachal Pradesh, Itanagar
9. Office copy.

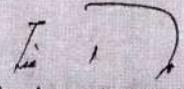
(R.K. Sharma), IAS
Secretary (Planning & Investment)

File No. UDH-12011(20)/2/2023
GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE CHIEF ENGINEER
DEPARTMENT OF URBAN DEVELOPMENT & HOUSING
MOWB-II, ITANAGAR::791111
Email:: ceud-arn@nic.in::ph-0360-2214413/2217002 (fax)

ANNX-XIII

Dated Itanagar the 10th May 2023.C I R C U L A R

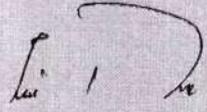
Vide the meeting held in the office chamber of Chief Engineer, UD & Housing Arunachal Pradesh on dated 10.05.23 it is directed to all the Executive Engineers of concern division to impart the importance and practice of Composting at individual Level for the private and commercial institutions to minimize the waste generation and transforming organic waste into nutrient rich soil.


Chief Engineer(UD&H)

Memo No . UDH-12011(20)/2/2023
Copy to:-

Dated Itanagar the May 2023

1. The PS to PCCF(Env, Forest & CC), GoAP, Itanagar for information.
2. The all the EEs, UD Department Govt. of Arunachal Pradesh , Itanagar for information and necessary action .
3. The Commissioner, IMC, GoAP, Itanagar for information and necessary action .
4. The Municipal Executive Officer, PMC, GoAP, Pasighat for information and necessary action .
5. The Environmental Monitoring Cell, GoAP, Itanagar.
6. Office Copy


Chief Engineer(UD&H)